

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/142(KB)2023
IA(I.B.C)/542(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	RELIGARE FINVEST LIMITED VS CENTURY ALUMINIUM MANUFACTURING CO LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Sanjeev Singh, Adv.] For the Financial Creditor/Religare Finvest Limited
Ms. Taniya Bansal, Adv.]
Ms. Sandipa Bhattacharjee, Adv.]
Mr. Anujit Mookherji, Adv.]

Mr. Joy Saha, Sr. Adv.] For the CD/Century Aluminium Manufacturing
Mr. Avishek Guha, Adv.] Co. Ltd.
Ms. Urmila Chakraborty, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Sr. Counsel/Counsel appearing on behalf of the corporate debtor present.
2. **IA(I.B.C)/542(KB)2024:**
 - a. Heard at length. **Reserved for Order(s).**
 - b. The parties are requested to file their written notes of arguments within a period of three days.
3. List the main CP for further consideration on **07.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.